

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1037

ANSWERED ON:02.03.2015

PROTOCOL FOR RESCUE OF CHILDREN IN TRAINS

Adsul Shri Anandrao ;Patil Shri Shivaji Adhalrao;Yadav Shri Dharmendra;Yeddyurappa Shri B. S.

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railways have any proposal to put in place a protocol for the rescue and rehabilitation of young children found abandoned on railway stations or trafficked through trains;

(b) if so, the details thereof; and

(c) the time by which it is likely to be implemented?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA)

(a) and (b): The Ministry of Railways, in coordination with Ministry of Women and Child Development and National Commission for Protection of Child Rights, have issued a Standard Operating Procedure which includes a protocol for the rescue of young children found abandoned on railway stations or trafficked through trains. However, rehabilitation of such children lies in the domain of the Child Welfare Committee of the State Government as per the Juvenile Justice (Care & Protection) Act, 2000.

(c): This Standard Operating Procedure has been in operation since 11.12.2013.